

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:4957

ANSWERED ON:07.05.2012

LACK OF MARINE EXPERTS

Ganpatrao Shri Jadhav Prataprao; Vasava Shri Mansukhbhai D.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the maritime policy and ports are not being properly utilised due to lack of marine experts in Maritime Board;
- (b) if so, the reaction of the Government thereto; and
- (c) the steps being taken by the Government to appoint marine experts in the Maritime Board and Indian Ports Association?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): Maritime Boards are set up and funded by the Maritime State Governments for the development of Non-Major Ports and sectors related thereto.

(c): State Maritime Boards are constituted as per the Maritime Board Act enacted by the State Governments concerned following due process of law. However, in the Maritime State Development Council, a consensus reached that the Maritime Boards will include representative from Indian Navy, Coast Guard and Ministry of Shipping. Indian Ports Association is a registered body funded by all the Major Ports for looking into common issues of the Major Ports and taking up such matters with the Ministry of Shipping as and when required. Indian Ports Association has got their own domain experts. However, as and when such requirements arise, experts are called from the respective Major Ports.